

DIVISION BENCH
COURT – I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/141(KB)2024
IA(I.B.C)/1356(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
3. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS SK. HASNABUL HAQUE PERSONAL GUARANTOR OF PERSONAL GUARANTOR OF M/S DYNAMIC HATCHERIES PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv. : For Financial Creditor
Ms. R. Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

Mr. Rahul Auddy, Adv. : For Personal Guarantor
Mr. Aditya Gooptu, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the Personal Guarantor present. None appears for the RP.
2. **IA(I.B.C)/1356(KB)2024**
 - i. Let a composite reply be filed by the Personal Guarantor.
 - ii. Hard copy of the petition be served to the Ld. Counsel appearing for the Personal Guarantor.
 - iii. Post this IA on **19/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**